

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 447 of 2015, 448 of 2015, 449 of 2015
in DFR No. 1540 of 2015**

Dated : 8th July, 2016

In the matter of:

Fortune Five Hydel Projects Pvt. Ltd.

Versus

Karnataka Electricity Regulatory Commission & Anr.

...Appellant(s)

...Respondent(s)

ORDER

Bench did not assemble on 07.07.2016.

The Appeal is posted for hearing on **6th Sept, 2016.**

(Court Master)

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